

Subject: Postponement of written examination for Direct Recruitment/Promotion by Limited Competitive Examination to the Uttar Pradesh, Higher Judicial Services.

The written examination for Direct Recruitment as well Promotion by in service Limited Competitive Examination to the Uttar Pradesh Higher Judicial Services-2007 scheduled to be held on 22<sup>nd</sup>, 23<sup>rd</sup> and 24<sup>th</sup> June 2007 (notified earlier vide the notification dated 31.3.2007 of the Registrar General) shall now not be held on the above dates in view of the facts that the interim order having been passed on 09.05.2007, which has been directed to be continued on 25.5.2007 till the delivery of judgment in CMWP No. 21903 of 2007-Sharad Chandra and Another Vs. His Excellency the Governor and others with connected writ petitions. Fresh dates for the written examination for Direct Recruitment and promotion by in service Limited Competitive Examination to the Uttar Pradesh Higher Judicial Services-2007 shall be notified subsequently.